

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 15/11/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS  
SECTION : 241/242 OF CA 2013

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

①	ARU 8 HI HEGDE for Prahlad Bhat.	<del>PRAHLAD BHAT</del> Petitioner.	
②	Aashish Sain kunia Chinn Aswathy Abraham (For M/s. Surana & Surana)	Counsel for Respondent	

ORDER

At request of the Respondent's counsel, list this matter on 20.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)